

IN THE COURT OF JUDICIAL MAGISTRATE, TIRUMANGALAM

**Present: Thiru.M.C.Arun, L.L.B.,**  
Judicial Magistrate, Tirumangalam  
Dated this the 19<sup>th</sup> day of June 2020.  
CR.M.P.No.619/2020

Chinnapandi, 24/2020,  
S/o.Selvaraj

... Petitioner/Accused

-/Vs./-

State through the Sub Inspector of Police,  
Tirumangalam A.W.P.S.  
Cr.No.5/2020  
U/s. 417, 376 IPC

... Respondent/Complainant

**Date of Remand: 13.05.2020**

The counsel for the accused filed bail petition U/s.437 Cr.Pc. to the E-mail ID of this court on 19.06.2020 due to outbreak of COVID - 19 Lock down. This court passed the following:

**ORDER**

Heard. Records Perused. The offence is exclusively triable by the court of sessions and considering the facts and circumstances of this case, this court is declined to grant bail. Hence this bail petition is dismissed.

Pronounced by me in the open court on this the 19<sup>th</sup> day of June 2020.

Sd/-M.C.Arun,  
Judicial Magistrate,  
Tirumangalam.

IN THE COURT OF JUDICIAL MAGISTRATE, TIRUMANGALAM

**Present: Thiru.M.C.Arun, L.L.B.,**  
Judicial Magistrate, Tirumangalam  
Dated this the 19<sup>th</sup> day of June 2020.  
CR.M.P.No.614/2020

Hari (Alagar), 22/2020,  
S/o.Raman

... Petitioner/Accused

-/Vs./-

State through the Sub Inspector of Police,  
Tirumangalam A.W.P.S.  
Cr.No.7/2020  
U/s. 9 of CMR Act 2012,  
294(b), 506(i) IPC

...Respondent/Complainant

**Date of Remand: 25.05.2020**

The counsel for the accused filed bail petition U/s.437 Cr.Pc. to the E-mail ID of this court on 19.06.2020 due to outbreak of COVID - 19 Lock down. This court passed the following:

**ORDER**

Heard. Records Perused. The prosecution for the state was heard over phone, in their reply stated that the offence is triable only by the Court of Sessions by the Judgment of Hon'ble High Court held in C.Arumugam Vs. Mahalakshmi, dated:15.3.2018. Hence this court accept the Plea of A.P.P. and accordingly, this petition is dismissed due to want of jurisdiction and the counsel is advised to file this bail application before the District Court, Madurai. Hence this bail petition is dismissed.

Pronounced by me in the open court on this the 19<sup>th</sup> day of June 2020.

Sd/-M.C.Arun,  
Judicial Magistrate,  
Tirumangalam.